

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.596-597 of 2019

IN THE MATTER OF:

MTR Foods Pvt. Ltd.

...Appellant

Versus

**Ashish Kanodia,
RP of the Maiyas Beverages and Food Pvt. Ltd.**

...Respondent

For Appellant: Ms. Pranjal Mehta, Advocate

**For Respondent: Shri Abhijeet Sinha, Shri Amit Agarwal and Shri Sahil Raveen, Advocates (R-1)
Shri Swapnil Gupta and Shri Rudrajit Ghosh, Advocates (R-2)
Shri Nikhil Nayyar, Sr. Advocate with Ms. Pritha Srikumar Iyer, Advocate (R-4)**

With

Company Appeal (AT) (Ins) No.598-600 of 2019

IN THE MATTER OF:

Peepul Capital Fund III LLC.

...Appellant

Versus

**Ashish Kanodia,
RP of the Corporate Debtor & Ors.**

...Respondents

For Appellant: Shri Darpan Wadhwa, Sr. Advocate with Shri Nakul Sachdeva, Shri Toyesh Tewari and Ms. Ambika Pratiyush Swain, Advocates

**For Respondents: Shri Abhijeet Sinha, Shri Amit Agarwal and Shri Sahil Raveen, Advocates (R-1)
Shri Swapnil Gupta and Shri Rudrajit Ghosh, Advocates (R-2)
Shri Nikhil Nayyar, Sr. Advocate with Ms. Pritha Srikumar Iyer, Advocate (R-3)**

With

Company Appeal (AT) (Ins) No.791 of 2019

IN THE MATTER OF:

Shetron Ltd.

...Appellant

Versus

Maiyas Beverages and Foods Pvt. Ltd. & Ors.

...Respondents

For Appellant:

**Ms. Purti Marwaha Gupta and Ms. Twisha Issar,
Advocates**

For Respondents:

**Shri Amit Agarwal and Shri Sahil Raveen,
Advocates (R-1)
Shri Swapnil Gupta and Shri Rudrajit Ghosh,
Advocates (for KBL)
Shri Nikhil Nayyar, Sr. Advocate with Ms. Pritha
Srikumar Iyer, Advocate (R-4)**

ORDER

04.02.2020 These Appeals are part-heard before Mr. Justice A.I.S. Cheema, Member (Judicial) and Mr. Kanthi Narahari, Member (Technical).

As such, list these Appeals before the Bench of Mr. Justice A.I.S. Cheema, Member (Judicial) and Mr. Kanthi Narahari, Member (Technical), on **13th February, 2020 at 12.00 Noon** as Special Bench.

[Justice A.I.S. Cheema]
Member (Judicial)

(Justice A.B. Singh)
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md